

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:106
ANSWERED ON:22.11.2011
LEASED GODOWNS
Reddy Shri Magunta Srinivasulu

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India had hired godowns on lease for storage of foodgrains during the 11th Five Year Plan;
- (b) if so, the details thereof, State-wise and year-wise; and
- (c) the payment made for lease and the parameters adopted for lease facility?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Yes, Madam. Net hiring of 76.96 lakh MT capacity was made by FCI during the 11th Five year plan during the period 1.4.2007 to 31.10.2011. State wise details of total hired capacity available with FCI as on 1st of April from 2007 to 2011 and the hired capacity available on 31st Oct, 2011 along with the net capacity hired/dehired in different years during the 11th Five Year Plan are at Annexure -I.

(c): The amount of rent paid for storage of foodgrains by FCI from 2005-06 to 2009-10 to the various private parties/Govt. agencies is enclosed at Annexure -II.

The broad parameters adopted are to hire only suitable storage worthy godowns from the Central/State Warehousing Corporations to the extent necessary on the basis of deposits or by reserving a portion of the capacity with these agencies on agreed terms. Godowns are also hired from other public undertakings and private parties. The period for which godowns are to hired is restricted to the minimum and in no case long term commitment, exceeding a year is given.